

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7047/2023

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

ASHOK KUMAR TIWARI & ORS.

Respondent(s)

[ONLY IA No. 73668/2025 - EARLY HEARING APPLICATION IS LISTED
UNDER THIS ITEM]

IA No. 73668/2025 - EARLY HEARING APPLICATION

Date : 28-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) : Ms. Aishwarya Bhati, A.S.G.
Mr. K Parameshwar, Sr. A.A.G.
Ms. Sakshi Kakkar, AOR
Mr. Vishal Kumar, Adv.
Mr. Ajay Kumar Prajapati, Adv.
Mr. Rishabh Gautam, Adv.

For Respondent(s) : Mr. Ashish Kumar Upadhyay, Adv.
Mr. P. V. Yogeswaran, AOR
Ms. Maitri Goal, Adv.
Mr. Anubhav Chaturvedi, Adv.
Mr. Sachin Kumar Verma, Adv.

Mr. Akshat Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Application for early hearing is allowed.
2. List on 21.07.2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)